

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 224/2016 in
O.A. No. 3821/2013

New Delhi, this the 13th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Virendra Singh Yadav,
S/o Sh. Ratan Singh Yadav,
R/o Village-Majari Khola,
Post-Padamara Khurd,
Dist.-Alwar (Rajasthan)
Pin-301042.
2. Konthoujam Ashalata Devi,
W/o Sh. Gyaneshwar Singh,
R/o WE-127, 3rd Floor, Mohan Garden
Uttam Nagar, New Delhi-59.
3. Sukhvinder Kaur,
W/o Sh. Kulpreet Kaur,
R/o 158/01, Railway Colony,
Basant Lane, Paharganj,
New Delhi-55.
4. Neeru,
D/o Sh. Suresh Kumar,
R/o D-337, Inder Enclave,
Phase-2, New Maruti Devi Public School,
Mubarakpur Road,
Nagloi, New Delhi-110086.
5. Jyoti,
D/o late Sh. Baldev Raj,
R/o F-167, Pandav Nagar,
Samaspur Road, Gali No.4,
New Delhi-91.
6. Sanglata Kaushal,
D/o Sh. Raj Kumar,
R/o 111-A, Railway Colony,
Thomson Road, New Delhi-02.

7. Ramakant Pareek,
S/o Sh. Hari Nayayan Pareek,
R/o Village & Post-Bhasu,
Distt. Tonk (Rajasthan),
Pin Code-304505.
8. Rajni Kant Lakhhera,
S/o Sh. Ram Avtar,
R/o VPO-Barrod, Dist.-Alwar,
Rajasthan, Pin-301020.
9. Rajender Kumar Gupta,
S/o Sh. Ramesh Chand Gupta,
R/o Karamchari Colony,
College Road, Gangapur City,
Dist.-Swaimadhapur,
Rajasthan, Pin-322201.
10. Ghanshyam Yadav,
S/o Sh. Rameshwar Prasad,
R/o Village-Kuler, Post-Paota,
Dist-Jaipur, Rajasthan, Pin-303106.
11. Subhash Chander Yadav,
S/o Sh. Banwari Lal Yadav,
R/o Village & Post-Ballupura,
Distt.-Sikar(Rajasthan),
Pin-332718.
12. Nathu Ram Sangwa,
S/o Sh. Hari Ram Sangwa,
R/o VPO-Tarnau, Dist.-Nagaur
(Rajasthan), Pin-341030.
13. Nitesh Kumar Dron,
S/o Sh. Shiv Ram Dron,
R/o Village & Post-Nagla, Dulhe Khan,
Tehsil-Bari, Distt. Dholpur (Rajasthan),
Pin Code-328041.
14. Vinod Kumari,
D/o Sh. Godraj Tailor,

R/o RZ-26 P/133, Gali No.30,
Indra Park, Palam Colony,
New Delhi-110045.

... Petitioners

(By Advocate: Shri Harish Kumar)

Versus

1. Shri Ganga Ram Aggarwal,
Secretary (NR),
Railway Board, Baroda House,
New Delhi.

2. Shri A.K. Patila,
General Manager (P),
Northern Railway,
Baroda House, New Delhi.

3. Shri M.B. Shankhwar,
Medical Director,
Northern Railway, Central Hospital
Basant Lane, New Delhi.

... Respondents

(By Advocate: Shri Kripa Shankar Prasad)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioners submits that the respondents have substantially complied with the orders of this Tribunal, however, they are yet to release the arrears.

2. On the other hand, the learned counsel for the respondents submits that even orders have already been passed for release of the arrears.

3. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /